

**Counter comments on consultation Paper**

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**Subject :** Counter comments on consultation Paper**To :** Amit Sharma <advfea2@traigov.in>, advfea1@gov.in

I strongly feel that fixing floor price is anti consumer.

This should not be a prudent move. It might lead to cartelization and is infact anti competitive.

The fixing of floor price is not an easy task and calculating the effective floor price is itself very difficult. Floor price will put more burden on consumer and fill the pockets of telecoms.

Also it is against the concept of digital India and might have negative impact on initiations and programmes of Digital India.

Hence, at this point there is no need for the authorities to change the policy of forbearance.

Regards  
Lavanya

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